

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3397

ANSWERED ON:15.05.2006

GANDHI SAGAR DAM

Kaushal Shri Raghuvir Singh; Surendran Shri Chengara

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has received any request from the Rajasthan- Madhya Pradesh Inter-State Control Board for the study of Gandhi Sagar Dam in Madhya Pradesh constructed on Chambal river;
- (b) if so, the details thereof;
- (c) whether dispute has arisen due to construction of minor dams and annicuts in the water catchment areas of Gandhi Sagar Dam by Madhya Pradesh without the consent of the other State;
- (d) if so, the details thereof;
- (e) whether the Government proposes to intervene and resolve the matter; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

- (a) No Sir.
- (b) Does not arise.
- (c) No complaint under the Provisions of Inter-State River Water Disputes (ISRWD) Act, 1956 from the State of Madhya Pradesh or Rajasthan has been received by the Central Government about the existence of water disputes between the States in this regards.
- (d) to (f) Does not arise.